98

Report of Inter-Ministerial Group

1021. SHRI VIRENDRA KATARIA: DR. SANJAYA SINH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that an Inter-Ministerial group was set up to identify the airports for privatisation;

(b) if so, the details thereof and circumstances under which that group was constituted.

(c) the salient feature of the report submitted by that group along with the names of such airport; and

(d) the details of the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) to (d) Do not arise.

Issue of complimentary tickets

1022. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

The number of complimentary tickets issued by Air India, Indian Airlines and Vayudoot to its executives/individuals including the staff separately during 1992-93 and 1993-94 under the discre. tionary powers of Chairman/Managing Director. Minister and on the recommendation by and other authority with the names of the authority?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): The number of complimentary passes/tickets issued by Air India/Indian Airlines to commercial contacts for business promotion during 1992-93 and 1993-94 under the discretionary powers of the Managing Directors and other specified officers is given below. (This number includes the casses issued from the offices of these airlines located outside India but excludes the free tickets/passages those given to consultants/personnel of these two airlines under the passage regular tions, prize winners of raffles/competitions, relatives of air accident victims, invitees for inaugural flights etc.)

		Air India	Indian Airlines
1992-93 .		529	263
1993-94		642	589

In addition to the above, the Minister for Civil Aviation & Tourism also issues a limited number of free passes/ tickets in deserving cases, under his discretionary powers, for medical treat-ment abroad and for tourism promotion. The issue of passes for medical treatment abroad is done on the recommendations of the Director General of Health Services. The number of free passages including those for medical treatmenS issued during 1992-93 and 1993-94 under the discretionary powers of M(CA&T) is as under :-_

	Arr India	Indi an Airli ne s
1 992-9 3	$Y \in \mathbb{N}$	
1993-94 .	171	
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Tree passages are also issued under the discretionary powers of Minister CA&T, by the Department of Tourism. For this purpose, free passages on, Air India and Indian Airlines, to extent indicated below, are operated by the Department of Tourism)

				Air India	Indian Airlin s s
			•		
1992-93	•	•		850	675
199 3-9 4				970	675
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